

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2018

Dated: 14th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

The Tata Power Company Ltd. (Distribution)	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Munot
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kirshn for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **11.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js